

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/ 796 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak,
District & Sessions Judge
Barpeta

Dated Guwahati, the 12th February, 2020.

Sub:- Commuted Leave with station leave permission.

Ref:- Your letter No. DJB/417/E/2020, dtd. 10.02.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for 4 (four) days commuted leave from 14.02.2020 to 17.02.2020 along with station leave permission w.e.f. the late afternoon of 13.02.2020 (after Court hours) till the morning of 18.02.2020, has been granted/~~rejected~~.

Further, you are allowed to hand over the charge of your Court and office to the Addl District and Sessions Judge, Barpeta and in his absence, to the next senior most Judicial officer at the station before proceeding on leave.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/1996(Pt.)/ 797 - /A, dated dtd. 12.2.2020

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information. A Copy of duly filled in leave application in the prescribed format of the concerned officer is enclosed herewith for necessary action from your end.

✓ 2. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)